

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MU VENTURES INDIA PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	MU VENTURES INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	05 November 2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED- LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U80902DL2019FTC357052
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Gate No 2, Western wing, Upper Ground Floor, Thapar House, 124 Janpath Ln, Janpath, Connaught Place, New Delhi 110001, India
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	02-12-2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	IP Vinay Bansal Registration No. IBBI/IPA-001/IP/P-00989/2017-2018/11629 Add : 7-D, Row Buildings, Surya Vihar, Sector-21, Gurgaon-122016 Phone: +91 9811046059 E-mail: bansal_vinay@hotmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	01-01-2025

Notice is hereby given that the MU VENTURES INDIA PRIVATE LIMITED has commenced voluntary liquidation on 2ND December 2024.

The stakeholders of MU VENTURES INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 1ST January 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

IP Vinay Bansal

Liquidator of MU VENTURES INDIA PVT. LTD.

Date: 04-12-2024

Place: Gurugram

